

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

Dated: July 14, 2006.

In continuation of Advertisement No. 01/ARO/2006 dated 31.05.2006 and in compliance of directions in **Writ Petition No. 3212 (M/S) of 2006-Mohan Krishna Vs. State of U.P. and others** to fill up 150 posts of Assistant Review Officer on the establishment of the High Court, the break up of the reservation to various reserved categories of candidates shall be as follows;

Sl. No.	Category	Percentage	Posts
1.	GENERAL	50%	75 Posts
2.	O.B.C.	27%	40 Posts
3.	S.C.	21%	32 Posts
4.	S.T.	02%	03 Posts
TOTAL			150 Posts

Horizontal Reservation

Sl. No.	Category	Percentage	Posts
1.	Women	20%	30 Posts
2.	D.F.F.	02%	03 Posts
3.	Ex. Servicemen	5%	07 Posts
4.	P. H.	3%	05 Posts
5.	Sportsmen	1%	01 Posts

Sd/-

REGISTRAR GENERAL